

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/14(CHE)/2021
NAME OF THE PETITIONER : Manju Shroff & Ors
NAME OF THE RESPONDENT(S) : Roc, Coimbatore & Ors
UNDER SECTION : Sec 252 of CA, 2013

ORDER

None for the Petitioner. Ld. Counsel Ms. Nandini Agarwal for ROC.

ROC report has been filed vide Diary No. 87 dated 04.01.2024. There are no substantive objections.

List the Petition for hearing on **03.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk